

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING FEBRUARY 2018

(data as on 14.03.2018)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE)	17	19	399
CUSTODIAL DEATH (JUDICIAL)	139	172	3082
DEATH IN POLICE ENCOUNTER (POLICE)	25	12	701
BONDED LABOUR	36	24	1148
CHILDREN	67	85	709
WOMEN	539	692	3045
SC/ST/OBC	213	277	1214
OTHERS	5203	5494	14139
TOTAL	6239	6775	24437

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of February 2018

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	6	15	245
Human Rights Defenders	1	9	116

Cases where NHRC recommended Monetary relief during the month of February 2018

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH (Judicial)	7	1100000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	100000
ABUSE OF POWER	2	160000
CUSTODIAL TORTURE	1	200000
FAILURE IN TAKING LAWFUL ACTION	8	620000
FALSE IMPLICATIONS	1	10000
UNLAWFUL DETENTION	1	50000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	3	500000
ABDUCTION, RAPE AND MURDER	1	100000
DOWERY DEATH OR THIER ATTEMPT	1	100000
RAPE	2	50000
SEXUAL HARASSEMENT (GENERAL)	1	25000
SEXUAL HARASSMENT AT WORKPLACE (GOVT.OFFICES)	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	3	225000
ATROCITIES ON SC/ST/OBC	2	250000
TOTAL	35	3540000